

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :

(a) No such study has been conducted.

(b) Medical services in rural areas are provided by the State Governments through Community Health Centres and Primary Health Centres.

IAF Contracts

5970. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) whether rate contract for breathing oxygen and industrial gases has been concluded by Indian Air Force in 1992-93, 1993-94 and 1994-95;

(b) if so, the details thereof;

(c) whether any rate contract has also been concluded by DGS & D for same items to same specification during these years;

(d) if so, the reasons for concluding a rate contract by Air Force at higher rate than the rates given by DGS & D; and

(e) the amount of extra expenditure incurred by the Government by operating this contract?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The IAF has finalised Rate Contract, from November 1993 to October 1994 and November 1994 to October 1995, for supply of specific to type gases, which are used on aircraft in the IAF inventory.

(c) On decentralisation of procurement by DGS & D, with effect from 4 Nov, 93 onwards, the IAF is concluding contracts for the above mentioned sophisticated gases specific to type for Air Force and Navy as envisaged vide Government of India, Deptt. of Supply, Ministry of Commerce letter No. P.III-1/(20)/91 dated 30 Dec 91 and DGS & D No. D letter M-6/RC-3094/Sop Gases/93-95/56 dated 12 May 93.

(d) and (e). Do not arise.

Defence Land

5971. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Maharashtra has requested the Union Government to provide the land belonging to the Ministry of Defence to the Bombay Municipal Corporation;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c). The State Government had requested for two pieces of defence land measuring 0.0691 acres

and 0.7461 acres near Kandivali Station for the construction of an overbridge. There was an additional request for two other pieces of land-1.5 acres located north of the proposed overbridge and 2.33 acres of land located east of the railway line on the ground that these lands were reserved in the Development plan of BMC as recreation ground. The Ministry of Defence have agreed to the transfer of all the above four pieces of land on the payment of current market value. We have not received any response from the State Government to this offer.

UNICEF

5972. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received UNICEF Report, 1994 concerning child welfare;

(b) if so, the recommendations made therein; and

(c) the action taken/proposed to be taken by the Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). Yes, Sir. "The State of the World Children 1994" published by UNICEF recommends elimination of neonatal tetanus, reduction of measles morbidity by 90% and mortality by 95% achievement of 80% ORT use rate for diarrhoeal disease, eradication of polio myolites, elimination of iodine deficiency disorders success of 'Baby Friendly Hospital Initiative', elimination of guinea worm and achievement of 80% immunization in all countries by end of 1995.

(c) Under the Child Survival and Safe Motherhood Programme launched in 1992 and National Plan of Action adopted in 1992 issues related to child survival, development and welfare are being addressed.

R.G.N.D.W.M.

5973. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) the main objectives of the Rajiv Gandhi National Drinking Water Mission (RGNDWM);

(b) whether the Mission has achieved its objectives;

(c) the steps taken to accelerate the work pertaining to the Mission;

(d) whether the Mission has any proposal to divert its activities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) Rajiv Gandhi National Drinking water Mission aims at providing adequate and safe